

In The Central Administrative Tribunal

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ALLAHABAD BENCH

1 : ORDER - SHEET : 1

Application No.... 17510 ... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
copy of the petition O.A. received on behalf of Respondent etc. <u>JN Sharma</u> 14-9-2000 After receiving the copy of the O.A. it is found that Northern Railway is the appropriate party for which I am not the counsel. Hence copy of the O.A. is returned and my name from the case may be deleted. <u>JN Sharma</u> 14/9/2000	18.08.2000 <u>Hon. Mr. S. Biswas, A.M.</u> Case is from the revised list none for the applicant. Sri J. N. Sharma appearing for the respondents. Case is dismissed in default. <u>S. R.</u>